



**The Resolution Professional, Fort Gloster  
Industries Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Sudipto Sarkar, (Sr. Adv.) with Mr. P.K. Jhunjunwala,  
Mr. S.N. Mookherjee, Mr. Anil Agarwalla and Ms. Neha  
Sharma and Mr. Mahesh Agarwalla, Advocates.**

**For Respondent: Mr. Dinkar Singh, Advocate for COC.**

**Mr. K. Datta, Mr. Anand Varma, Mr. Abhishek Prasad, Mr.  
Dhairya Madan, Mr. Rahul Gupta and Mr. Shwetan Singh,  
Advocates for RP.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 1343 of 2019**

**IN THE MATTER OF:**

**Gloster Cables Ltd.**

**...Appellant**

**Versus**

**Fort Gloster Industries Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Ms. Varsha Banerjee and Ms. Rekha Dwivedi, Advocates.**

**For Respondent: Mr. Dinkar Singh, Advocate for COC.**

**Mr. Sudipto Sarkar, (Sr. Adv.) with Mr. P.K. Jhunjunwala,  
Mr. S.N. Mookherjee, Mr. Anil Agarwalla and Ms. Neha  
Sharma and Mr. Mahesh Agarwalla, Advocates for R-2.**

**O R D E R**

**06.02.2020** Ms. Varsha Banerjee appearing in *Company Appeal (AT)*  
*(Insolvency) No. 1343 of 2019* submits that arguing counsel is on his legs  
before Hon'ble Supreme Court today. She seeks an adjournment.

Mr. Abhijeet Sinha, Advocate representing the 'Successful Resolution

**Company Appeal (AT) (Insolvency) No. 1234, 1272, 1338 & 1343 of 2019.**

Applicant' seeks and is permitted to place on record left out document(s) which form part of the record of the Tribunal. Copy thereof shall be provided to the other sides.

Let all the Appeals be listed 'For Hearing' on **5<sup>th</sup> March, 2020 at 12:00 Noon**. Meanwhile, pleadings may be completed.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

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